THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (e). In 1972 the Ministry of Education and Social Welfare requested the Indian Council of Historical Research to undertake a project of preparation, translation and publication of history books in all Indian languages relating to the History and Culture of India.

The Council considered the matter and, on the recommendations of its Research Projects Committee, decided to undertake inter alia the following programmes:

- (a) Translation of 80 selected history titles in all regional languages. The number was finally increased to 86.
- (b) Preparation and publication of six volume series of history of India comprising of two volumes each on ancient, mediaeval and modern periods.
- (c) In 1973 the Council also undertook the preparation and publication of source materials of ancient, mediaeval and modern Indian History.

Under (a) above 41 titles have far been brought out. An expenditure of Rs. 41,13,928/- has been curred on the preparation 342 manuscripts and publication 41 titles. In so far as (b) above, it was decided to bring out, initially, volumes of cources (relating to cient Indian History) for post-graduate The work was entrusted to 31 scholars, but since no appreciable progress was made by the scholars upto 1977, it was decided to entrust the work to two other scholars. However, in November, Council, on the recommendations of the Research Projects Committee suspended the project. The scholars have been requested to expedite the submission of the material they have collected so far to enable the Council

to review the position. An amount of Rs. 9,000/-only has been incurred on this project so far.

As regards the preparation publication of source materials of ancient, mediaeval and modern history, it was decided to bring out the 'Source book on Indian Civilzation', later renamed as 'Source Book on Indian Culture', in three volumes, viz., ancient, mediaeval and modern periods of Indian history. Of the three volumes, volume I pertaining to India has already been sent to Press for publication. The compilation of volume II is being and that of volume III is under recompilation and revision. An expenditure of Rs. 4.58,024 has been incurred so far on this project. An amount of Rs. 3.45 lakhs has been requested for by the Council to wind up project mentioned at (a) above. amount of Rs. 16,000/- is estimated to complete the project at (b) above when revived. An amount of Rs. 1,02 lakhs may be required to complete the project mentioned at (c) above.

As all research projects are sourceoriented they are bound to take time. As such there is no question of fixing responsibility.

दिल्लो विकास प्राधिकरण द्वारा घटिया सामान इस्तेमाल किया जाना

*1040. श्री रीतलाल प्रसाद वर्माः क्य निर्साण ग्रीर ग्रावास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा बनाए जा रहे मकानों के निर्माण में घटिया किस्म के सीमेन्ट, लोहा तथा ग्रन्य इमारती सामान का प्रयोग किये जाने तथा उस बारे में करोड़ों रुपयों के घोटाले के सम्बन्ध में ज्याप्त ग्राणंकान्नों को दूर करने के लिखे सरकार द्वारा क्या कदम उठाये जा रहे हैं: ग्रीर

(ख) दिल्ली विकास प्राधिकरण के काम पर नजर रखने की क्या व्यवस्था की गई है और दोषी ग्रधिकारियों के विरुद्ध क्या कार्रवाई की जा रही है ?

संसदीय कार्य तथा निर्माण और भावास मंत्री (भी भोवम नारायण सिंह): (कं) भीर (ख): दिल्ली विकास प्राधिकरण ने सूचित किया है कि दिल्ली विकास प्राधिकरण द्वारा खरीदी गई भवन निर्माण सामग्री की कोटि सुनिष्चित करने के लिए पर्याप्त उपाय किए जाते हैं। खरीददारी प्रसिद्ध फर्मों से की जाती है तथा विभिन्न स्नरों पर इंजीनियर इसकी सावश्यक जांच करते हैं।

इंट, सीमेन्ट, गारा, चूना गारे आदि जैसी निर्माण सामग्री कोटि की भी कार्यपालक इंजीनियर, कोटि नियंत्रण निर्माण कार्य के विभिन्न स्तरों के दौरान तथा निर्माण कार्य पूरा हो जाने के बाद भी जांच करता है। इसके अनिरिक्त, दिल्ली विकास प्राधिकरण का सनकंता विभाग भी अचानक जांच तथा नियमिन निरीक्षण करके निर्माण कार्य की कोटि पर दृष्टि रखना है। जहां कहीं निर्माण कार्य संतीषजनक नहीं पाया जाता है तो दिल्ली विकास प्राधिकरण की सनकंता साखा दोषी अधिकारियों के विरुद्ध कार्यवाही करती है।

दिल्ली विकास प्राधिकरण ने करोड़ों रुपए की धोखाधड़ी के ग्रस्तित्व से इंकार किया है।

News Item Captioned "Tank Collapse" no Hindrance to Promotion

1041. SHRI BAPUSAHEB PARU-LEKAR:

> SHRI KRISHNA CHANDRA PANDEY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news item in

Sunday Standard dated 5th April, 1981 under the heading "Tank collapse" no hindrance to promotion;

- (b) if so, reaction of Government thereto;
- (c) whether it is a fact that about 90 per cent of work in connection with the tank was completed under Shri S. S. Gupta, Executive Engineer and that design of the tank was passed by him and that Rs. 67 thousand were paid to the first contractor under this signature; and
- (d) the urgency of promoting the Executive Engineer when inquiry is pending and the report is awaited?

THE MINISTER OF PARLIMENT-ARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

- (b) The promotion of an officer is governed by the standing orders of the Government as applicable to the employees of the DDA which inter alia provide that the mere fact that some complaints are being looked into in a preliminary departmental inquiry or otherwise but no conclusion has been reached about the prima facie guilt of the officer, should not be a ground for treating the said official as one whose conduct is under investigation and that such an officer may be treated on per with others in the matter of promotion, confirmation etc.
- (c) About 90 per cent work in connection with this tank was completed Executive under Shri S. C. Gupta, The design Engineer in DDA. the tank was passed in the Circle Office and was checked by Shri Gupta while holding the dual charge of Surveyor of Works, Circle II. Payment of Rs. 1.67 lakhs was made to the contractor for construction of two tanks as the work of construction of two tanks was awarded under one con-The payment had been made when Shri Gupta was the Executive Engineer.